

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.165/2003
IN
O.A. No.3125/2002

New Delhi, this the 7th day of August, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Smt. Ramdai Wd/o Late Shri Sri Chand,
R/o Village Jatikra, Post Daulatpur,
New Delhi-43.

....Petitioner
(By Advocate : Shri Yogesh Sharma)

Versus

Shri Anil Gupta,
Chief Engineer (I&F),
Department of I & Flood, NCT of Delhi,
4th Floor, ISBT Building, Delhi.

....Respondents
(By Advocate : Ms. Renu George)

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

We have heard both the learned counsel for the parties.

2. Learned counsel for the petitioner submits that he does not press CP 165/2003. Accordingly, CP 165/2003 is dismissed as not pressed. Notice issued to the alleged contemnor/respondent is discharged. File be consigned to the record room.

R.K. Upadhyaya

(R.K. UPADHYAYA)
MEMBER (A)

Lakshmi Swaminathan

(SMT. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN (J)

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